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Title: Papers laid on the table of the House by Members/Ministers.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL): Madam, I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Dope Testing Laboratory, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Dope Testing Laboratory, New Delhi, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6694/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table: -

(1) A copy of the Central Electricity Regulatory Commission (Appointment of Consultants) (Third Amendment) Regulations, 2017 (Hindi and English versions) published in Notification No. L-7/1/0844(159)-CERC in Gazette of India dated 10<sup>th</sup> February, 2017 under Section 179 of the Electricity Act, 2003.

[Placed in Library, See No. LT 6695/16/17]

(2) A copy of the Mineral Conservation and Development Rules, 2017 (Hindi and English versions) published in Notification No. G.S.R.169(E) in Gazette of India dated 27<sup>th</sup> February, 2017 under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 6696/16/17]

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव):** माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ : --

- (1) (एक) नेशनल रूरल लाइवलीहुड प्रमोशन सोसायटी, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल रूरल लाइवलीहुड प्रमोशन सोसायटी, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 6697/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table: --

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2015-2016.
- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in

laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6698/16/17]

(3) A copy each of the following notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

- (i) The Central Motor Vehicles (19<sup>th</sup> Amendment) Rules, 2016 published in Notification No. G.S.R.1034(E) published in Gazette of India dated 2<sup>nd</sup> November, 2016.
  - (ii) The Central Motor Vehicles (20<sup>th</sup> Amendment) Rules, 2016 published in Notification No. G.S.R.1095(E) published in Gazette of India dated 28<sup>th</sup> November, 2016.
  - (iii) The Central Motor Vehicles (21<sup>st</sup> Amendment) Rules, 2016 published in Notification No. G.S.R.1096(E) published in Gazette of India dated 28<sup>th</sup> November, 2016.
  - (iv) The Central Motor Vehicles (22<sup>nd</sup> Amendment) Rules, 2016 published in Notification No. G.S.R.1183(E) published in Gazette of India dated 29<sup>th</sup> December, 2016.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6699/16/17]

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**12.02 hours**